

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 167 of 2013**

**Dated : 29<sup>th</sup> October, 2013**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**Power Grid Corporation of India Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission & Ors. ..Respondent(s)**

Counsel for the Appellant(s) : Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-5  
Ms. Swapna Seshadri for R-12,14  
& 16

**ORDER**

Shri Vallinayagam undertakes to file the reply during the course of the day.

Post the matter for hearing on **04.12.2013**. In the meantime, the Appellant may file rejoinder, if any, after serving a copy on the other parties.

**(Justice Surendra Kumar)  
Judicial Member**

**(Rakesh Nath)  
Technical Member**